

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 478/TT/2020

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| Subject | : | Petition for approval of Annual Fixed Cost and determination of tariff from COD to 31.3.2024 in respect of 220 kV Srinagar Baramwari line under UITP Scheme as per the Commission's order dated 31.1.2013 in Petition No. 133/MP/2012 for 2019- 24 tariff period. |
| Date of Hearing | : | 23.6.2022 |
| Coram | : | Shri I.S. Jha, Member Shri Arun Goyal, Member Shri P. K. Singh, Member |
| Petitioner | : | Power Transmission Corporation of Uttarakhand Ltd. (PTCUL) |
| Respondents | : | Power Grid Corporation of India Ltd. (PGCIL) and Ors. |
| Parties present | : | Shri Sitesh Mukherjee, Advocate, PTCUL Ms. Sonam Anand, Advocate, PTCUL Ms. Deepshikha Sansanwal, Advocate, PTCUL Shri Aniket Prasoon, Advocate, L&T Uttaranchal Ms. Akanksha Tanvi, Advocate, L&T Uttaranchal Shri Rishabh Bharadwaj, Advocate, L&T Uttaranchal Shri Chandra Pant, PTCUL Shri H.S. Hyanki, PTCUL Shri Vikas Khitha, L&T Uttaranchal Shri Lakshman Singh, L&T Uttaranchal |

Record of Proceedings

Case was called out for virtual hearing.

2. The order in the instant petition was reserved on 25.11.2021. However, the order could not be issued prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.

3. The parties submitted that the submissions made by them on 25.11.2021 may be considered while deciding the present petition.



4. After hearing the parties, the Commission reserved order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

